

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.03.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 31 of 2021	Care Ratings Ltd. & Anr. Vs. Srei Equipment Finance Ltd. & Anr.	Ravi Bharuka	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 271 of 2020	Subhash Agrawal Vs. AU Small Finance Bank Ltd & Anr.	Awanish Sinha	Samarendra Kumar-R1
3.	Comp. App. (AT) (Ins) No. 1377 of 2019	State Bank of India. Vs. Subodh Kumar Agrawal & Ors. With	Charu Bansal	Radhika Gautam Ujjal Banerjee-R2 V.M. Srivastava Kumar Anurag Singh-R5
4.	Comp. App (AT) (Ins) No. 07 of 2020	Canara Bank Vs. Subodh Kumar Agarwal & Ors.	Avinash Mohapatra	Subodh Kr. Agrawal-RP Vishrutyi Sahni-R1 Ujjal Banerjee-R2 Shivambika Sinha-R2
5.	Comp. App. (AT) No. 61 of 2020 & I.A No. 260 of 2021	Singhal Finstock (P) Ltd. Vs. ITC Ltd.	Hariom Maheshwari	Kanika Singhal
6.	Competition App (AT) No.19 of 2020 & I.A. No 2843 of 2020	Sundaram Brake Linings Ltd. & Ors. Vs. Chief Materials Manager, South Eastern Railways & Ors.	Aditya Verma	Ebaad Nawaz Khan-R2 Akshay Singh Sengar-R3 Rita Dey-R7 Shashank Singh-R8 Shama Nargis

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- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**